

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**W.P. (C) No. 6489 of 2018**

Binod Ranjan Sharma and others ... .. Petitioners

Versus

The State of Jharkhand and others ... .. Respondents

**WITH**

**W.P. (C) No. 6525 of 2018**

Khirod Mudi ... .. Petitioner

Versus

The State of Jharkhand and others ... .. Respondents

**WITH**

**W.P. (C) No. 4561 of 2019**

D.M. Minerals Pvt. Ltd. ... .. Petitioner

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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**Oral Order**

**07/Dated: 19.04.2021**

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocates' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let these matters be posted on 07.06.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**